

NOTIFICATION UNDER EMERGENCY RISKS (GOODS) INSURANCE ACT, 1971 AND EMERGENCY RISKS (UNDERTAKINGS) INSURANCE ACT, 1971, L.I.C. ACT, 1956, CENTRAL EXCISE AND SALT ACT, 1944. CUSTOMS ACT, 1962 GUJARAT SALES TAX ACT, 1969, AND CENTRAL EXCISE RULES, 1944 AND COPY OF GUJARAT EDUCATION CESS (VALIDARION) ACT, 1974.

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI ARVIND NETAM):

Sir, on behalf of Shri Pranab Kumar Mukerjee, I beg to lay on the Table—

(1) A copy each of the following Notifications (Hindi and English versions) under sub-section (6) of section 5 of the Emergency Risks (Goods) Insurance Act, 1971:—

(i) The Emergency Risks (Goods) Insurance (Third Amendment) Scheme, 1974, published in Notification No. S. O. 2484 in Gazette of India dated the 28th September, 1974.

(ii) The Emergency Risks (Goods) Insurance (Fourth Amendment) Scheme, 1974, published in Notification No. S. O. 544(E) in Gazette of India dated the 16th September, 1974.

(2) A copy each of the following Notifications (Hindi and English versions) under sub-section (7) of section 3 of the Emergency Risks (Undertakings) Insurance Act, 1971:—

(i) The Emergency Risks (Undertakings) Insurance (Third Amendment) Scheme, 1974, published in Notification No. S. O. 2485 in Gazette of India dated the 28th September, 1974.

(ii) The Emergency Risks (Undertakings) Insurance (Fourth Amendment) Scheme, 1974, published in Notification No. S. O. 545 (E) in

Gazette of India dated the 16th September, 1974.

[Placed in Library. See No. LT-8430/74]

(3) A copy each of the following Notifications (Hindi and English versions) under sub-section (4) of section 43 of the Life Insurance Corporation Act, 1956:—

(i) G.S.R. 954 published in Gazette of India dated the 7th September, 1974 making certain amendment to Notification No. G.S.R. 734 dated the 23rd August, 1958.

(ii) G.S.R. 955 published in Gazette of India dated the 7th September, 1974 making certain amendment to Notification No. G.S.R. 734 dated the 23rd August, 1958.

[Placed in Library. See No. LT-8431/74]

(4) A Copy of the Central Excise (Ninth Amendment) Rules, 1974 (Hindi and English versions) published in Notification No. G.S.R. 1046 in Gazette of India dated the 28th September, 1974, under section 38 of the Central Exercises and Salt Act, 1944.

[Placed in Library. Sec. No. LT-8437/74]

(5) A copy each of the following Notifications (Hindi and English versions) under section 159 of the Customs Act, 1962:—

(i) G.S.R. 404(E) published in Gazette of India dated the 26th September, 1974 together with an explanatory memorandum.

(ii) S.O. 2486 published in Gazette of India dated the 28th September, 1974 together with an explanatory memorandum.

(iii) G.S.R. 418(E) published in Gazette of India dated the 10th October, 1974.

(iv) G.S.R. 419(E) published in Gazette of India dated the 10th October, 1974.

(v) The Notified Goods (Prevention of Illegal Import) Amendment Rules, 1974, published in Notification No. G.S.R. 420(E) in Gazette of India dated the 10th October, 1974.

(vi) G.S.R. 428(E) published in Gazette of India dated the 16th October, 1974 together with an explanatory memorandum.

(vii) G.S.R. 436(E) and G.S.R. 437(E) published in Gazette of India dated the 28th October, 1974 together with an explanatory memorandum.

(viii) G.S.R. 441(E) published in Gazette of India dated the 30th October, 1974 together with an explanatory memorandum.

(ix) G.S.R. 442(E) published in Gazette of India dated the 30th October, 1974 together with an explanatory memorandum.

[Placed in Library. See No. LT-8433/74].

(6) A copy each of the following Gujarat Notifications (Hindi and English versions) under sub-section (3) of section 49 of the Gujarat Sales Tax Act, 1969, read with clause (c) (iii) of the Proclamation dated the 9th February, 1974 issued by the President in relation to the State of Gujarat:—

(i) Notification No. (GHN277) GST 1074 (S. 49) (33) TH published in Gujarat Government Gazette dated the 7th August, 1974 making certain amendment to Notification No. (GHN 627) GST 1070 (S. 49) -TH dated the 29th April, 1970.

(ii) Notification No. (GHN 278) GST 1074 (S. 49) - (34) -TH in Gujarat Government Gazette Notification No. (GHN 627) GST certain amendment to Notification No. (GHN 627) GST 1070 (S. 49) -TH dated the 29th April, 1970.

(Placed in Library, Sec. No. LT-8434/74).

(7) A copy of the Gujarat Education Cess (Validation) Act, 1974 (Hindi and English versions) (President's Act No. 11 of 1974) published in Gazette of India dated the 28th September, 1974, under sub-section (3) of section 3 of the Gujarat State Legislature (Delegation of Powers) Act, 1974.

(Placed in Library, Sec. No. LT-8435/74).

(8) A copy each of the following Notifications (Hindi and English versions) issued under the Central Excise Rules, 1944:—

(i) G.S.R. 387(E) published in Gazette of India dated the 7th September, 1974 together with an explanatory memorandum.

(ii) G.S.R. 956 published in Gazette of India, dated the 7th September, 1974 together with an explanatory memorandum.

(iii) G.S.R. 957 published in Gazette of India dated the 7th September, 1974 together with an explanatory memorandum.

(iv) G.S.R. 958 published in Gazette of India dated the 7th September, 1974 together with an explanatory memorandum.

(v) G.S.R. 989 published in Gazette of India dated the 14th September 1974 together with an explanatory memorandum.

(vi) G.S.R. 1074 published in Gazette of India dated the 5th October, 1974 together with an explanatory memorandum.

(vii) G.S.R. 415(E) published in Gazette of India dated the 9th October, 1974 together with an explanatory memorandum.

(viii) G.S.R. 1102 published in Gazette of India dated the 12th October, 1974 together with an explanatory memorandum.

(ix) G.S.R. 42(E) published in Gazette of India dated the 12th October, 1974 together with an explanatory memorandum.

Bill as passed by R.S.

- (x) G.S.R. 440(E) published in Gazette of India dated the 30th October, 1974 together with an explanatory memorandum.

(Placed in Library, Sec. No. LT-8436/74).

**NOTIFICATIONS UNDER WILD LIFE PROTECTION) ACT. 1972**

**SHRI MOHAN DHARIA:** On behalf of Shri Prabhudas Patel,

I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 63 of the Wild Life (Protection) Act, 1972:—

- (i) The Wild Life (Stock Declaration) Rules, 1974, published in Notification No. G.S.R. 403(E) in Gazette of India dated the 1st October, 1974.

- (ii) The Wild Life (Transactions and Taxidermy), Rules, 1974, published in Notification No. G.S.R. 409(E) in Gazette of India dated the 1st October, 1974.

[Placed in Library, Sec. No. LT-8437/74].

**SHRI JYOTIRMOY BOSU:** Sir, has he written to you in the matter?

**MR. SPEAKER:** Yes, he has already got my permission. I knew you would be asking. Do not be so strict.

12.57 hrs.

**PUNJAB MUNICIPAL (CHANDIGARH AMENDMENT) BILL**

**AS PASSED BY RAJYA SABHA**

**SECRETARY-GENERAL:** Sir, I lay on the Table the Punjab Municipal (Chandigarh Amendment) Bill, 1974, as passed by Rajya Sabha.

**ASSENT TO BILLS**

**SECRETARY-GENERAL:** Sir, I lay on the Table following five Bills passed by the Houses of Parliament during the last session and assented to since a report was last made to the House on the 7th September, 1974:—

- (1) The Esso (Acquisition of Undertakings in India) Amendment Bill, 1974.
- (2) The Payment of Bonus (Amendment) Bill, 1974.
- (3) The Appropriation (No. 3) Bill, 1974.
- (4) The Appropriation (Railways) No. 4 Bill, 1974.
- (5) The Interest-tax Bill, 1974.

Sir, I also lay on the Table copies, duly authenticated by the Secretary-General of Rajya Sabha, of the following eleven Bills passed by the Houses of Parliament and assented to since a report was last made to the House on the 7th September, 1974:—

- (1) The Cinematograph (Amendment) Bill, 1974.
- (2) The Coal Mines (Conservation and Development) Bill, 1974.
- (3) The Major Port Trusts (Amendment) Bill, 1974.
- (4) The Companies (Temporary Restrictions on Dividends) Bill, 1974.
- (5) The Additional Emoluments (Compulsory Deposit) Bill, 1974.
- (6) The Compulsory Deposit Scheme (Income-tax Payers) Bill, 1974.
- (7) The University of Hyderabad Bill, 1974.
- (8) The Constitution (Thirty-Fourth Amendment) Bill, 1974.
- (9) The Companies (Amendment) Bill, 1974.
- (10) The Delhi Sikh Gurdwaras (Amendment) Bill, 1974.
- (11) The Oil Industry (Development) Bill, 1974.